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Title: Introduction of the Abolition of Begging Bill, 2000.

15.45 hrs.

SHRI RAMDAS ATHAWALE (PANDHARPUR): Madam, I beg to move for leave to introduce a Bill to provide for abolition of begging and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for abolition of begging and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI RAMDAS ATHAWALE (PANDHARPUR): I introduce the Bill.

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